

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cr. M.P. No. 1248 of 2016

Ram Awtar Yadav..... **Petitioner(s)**

Versus

State of Jharkhand **Opp. Party(s)**

.....

Coram: The Hon'ble Mr. Justice Ananda Sen
Through:-Video Conferencing

For the petitioner : Mr. Arun Kumar, Advocate.

For the State : Mr. P.D.Agrawal, Spl. P.P.

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3/09.07.2020 The State has not yet filed counter affidavit pursuant to the direction dated 01.09.2016.

However, further six weeks time is granted to the State to file counter affidavit.

List this case in usual course after the Court starts normal functioning, post COVID-19.

In the meantime, interim order dated 01.09.2016, shall continue.

(Ananda Sen, J)